

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3542**  
ANSWERED ON 24.03.2022

**OBJECTIVES OF PM-KUSUM**

+3542. SHRI SANTOSH PANDEY  
SHRI B. B. PATIL  
SHRI CHANDRA PRAKASH CHOUDHARY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the aims and objectives of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PMKUSUM);
- (b) the details of the solar pumps installed under PM-KUSUM during the last three years and the current year, State-wise including the districts of Chhattisgarh, Telangana and Jharkhand;
- (c) whether the payment is made to the beneficiaries under PM-KUSUM through Direct Benefit Transfer (DBT);
- (d) if so, the details thereof;
- (e) whether any target is set for 2021-22 under PMKUSUM; and
- (f) if so, the details thereof, State-wise including the districts of Chhattisgarh, Telangana and Jharkhand?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) The aims and objectives of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) include de-dieselisation of the farm sector, providing water and energy security to farmers, increasing the income of farmers and curbing environmental pollution.

(b) State-wise details of standalone solar pumps installed under PM-KUSUM during the last three years and current year, including the State of Jharkhand, is placed at **Annexure**. No installations have been reported in the state of Chhattisgarh and Telangana under PM-KUSUM Scheme.

(c) & (d) Under PM-KUSUM Scheme, beneficiaries are required to pay their contribution to the State Implementing Agency after deducting central Government and state Government subsidies.

For installing standalone solar pumps under PM-KUSUM scheme, Central Financial Assistance (CFA) of 30% of the benchmark cost or the price discovered through tender, whichever is lower, is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the price discovered through tender, whichever is lower, of the stand-alone solar pump is provided.

In addition, at least 30% of the benchmark cost or the price discovered through tender, of the solar pump is provided by the state Government.

(e) & (f) PM-KUSUM is a demand driven scheme and capacities are allocated based on demand received from the states. The state-wise cumulative allocation of standalone solar pumps made till 28.2.2022 is placed at **Annexure**.

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**Standalone solar pumps allocated and installed under PM-KUSUM Scheme  
(as on 28.02.2022)**

<b>S.No.</b>	<b>State</b>	<b>Allocation (Nos.)</b>	<b>Installed (Nos.)</b>
1	Arunachal Pradesh	50	0
2	Assam	1000	0
3	Chhattisgarh	20000	0
4	Gujarat	3424	459
5	Goa	200	0
6	Haryana	37000	25534
7	Himachal Pradesh	950	180
8	Jammu & Kashmir	5000	103
9	Jharkhand	11000	6717
10	Karnataka	10500	314
11	Kerala	100	0
12	Ladakh	600	0
13	Madhya Pradesh	57000	7234
14	Maharashtra	100000	1484
15	Manipur	150	28
16	Meghalaya	200	35
17	Nagaland	50	0
18	Odisha	5700	741
19	Punjab	12000	6192
20	Rajasthan	65000	24937
21	Tamil Nadu	6100	1187
22	Tripura	3100	421
23	Uttar Pradesh	20000	6842
24	Uttarakhand	338	0
	<b>Total</b>	<b>359462</b>	<b>82408</b>